Rights of the Child. The instrument of accession was deposited with the UN Secretary General at New York on 11.12.1992.

(b) The Convention consists of a Preamble and 54 articles giving economic, social and cultural rights to children.

#### Appointments in Kendriya Vidyalalayas of M.P

# 1456. SHRI DIGVIJAY SINGH: SHRI SARADA MOHANTY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that during the last session Government had or dered appointment of scores of candi dates of different teaching and nonteaching posts in Kendriya Vidyalayas of Madhya Pradesh;
  - (b) if so, the details thereof;
- (c) whether the Establishment Committee of Kendriya Vidyalaya Sangathan had declined to execute the orders:
  - (d) if so, the details thereof;
- (e) whether the names of the candidates had thereafter been sent to the Assistant Commissioner, Bhopal Region for appropriate action! and
- (f) if the answer to part (e) above is in affimative whether the Assistant Commissioner, Kendriya Vidyalaya Sangathan, Bhopal Region has been Region has been granted extension in service to complete the appropriate action in this regard?

THE MNISTER FOR HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e) A large number of applications and requests from individuals and various quarters for consideration for appointment to teaching and non-teaching posts in different Vidyalayas are received from time to time. Such requests are sent to the Head Office of the Sangathan for action as per procedures and rules. Depending on the category of

vacant posts available from time to time, the vacancies are also advertised 'oy the regional offices or Headquarters of the Sangathan and candidates pensorea[registeMdt With Emp. ment Excnriuges are also considered for specific categories, All applications are scrutinised with reference to the minimum eligibility conditions laid down such as educational quali fications, experience, age limit, etc. Duly constituted Selection Committees assess the suitability of candidates through interviews whenever necessary. The regional offices and the Headquarters of the Sangathan are required to follow all the procedures and rules in respect of all appointments irrespective of any recommendations regarding individual applicants.

(f) The Assistant Commissioner at Regional Office, Bhopal who attained the age of superannuation on 30.11.92 has been granted extension because of administrative requirement and in view of unfilled vacancies of Assistant Commissioners

### Report of the National Steering Committee on Text Books

# 1457. SHRI SHANTI TYAGI: SHRI SUSHILKUMAR SAM-BHAJIRAO SHINDE:

WiU the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the National Steering Committee after examining the History and Mathematics text books revised by former Uttar Pradesh Government has found that the books have factual inacura-cies and distortions:
- (b) whether it is also a fact that the Steering Committee has recommended that the text books he withdrawn;
- (c) if so, wha are the other re commendations of the Steering Committee;

- (d) whether Government have con-siered the report; and
  - (e) if so, that decision taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) (a) Yes. Sir.

- (b): Yes, Sir.
- (c) The National Steering Com mittee in its meeting held on 30-31-1.93 has made the following recommendations generally aplicable to all school textbooks:—
  - (i) Textbooks should be based on wellestablished historical data and interpretations.
  - (ii) The intrusion of all forms of communalism, casteism, regional and linguistic chauvinism into textbooks has to be avoided.
  - (iii) Modalities of enforcing the national curricular framework with a common core so that all States conform to it have to be devised.
  - (iv) No textbooks which are not authorised should be allowed to be used in schools. Whether government aided or unaided run by private bodies or religious or cultural organisations.
  - (v) Textbooks should be written in conformity with the national curricular framework and the guidelines prepared by the NCERT. State Boards be set up for the preparation and authorisation of textbooks to be used in all schools.
- (d) and (e) The recommendations made by the National Steering Committee were discussed in the Conference of State Education Ministers

and educationists convened on 1st Feb. '93 by the Ministry of Human Resource Development. As decided in the Conference the recommendations have been sent to all the StatesIUTs for their comments. Further action would depend on the comments of the StatesIUTs.

### Progress of the Repair works of Puri Temple

- 1458. DR. SANJAYA SINH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: C
- (a) whether the repair and restn-ration work of the 12th Century Shri zJagannath Temple at Puri has since been completed by the Archaeological Survey of India:
  - (b) if so, the details thereof; and
- (c) if not, by when the said work is likely to be completed?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c): The conservation and preservation work of Lord Jagannath Temple, Puri is a continuous process. ATask Force has been constituted for the conservation work of the Garbhagriha from the interior which is to be completed before the next RATH YATRA.

## **Vocational Courses a Failure**

1459. SHRI GURUDAS DAS GUP-TA: SHRI N. E. BALARAM:

WiU the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Vovational Courses introduced by UGC at the undergraduate level have proved to be a failure: and